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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	For compliance of office objections raised by registry	433( e) / 433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. PRERNA PONAPPA

Industan

Petitioner

There

080-40726600

Z-NAMAN +919962100188 RESPONDENT

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections not complied. Hence, matter is ordered to be listed finally for hearing on 12.03.2018. No adjournment will be given.

Member (T)

Member (J)